

(a) whether it is a fact that several thousands petitions have been made by the peasants of Tripura for agricultural loan; and

(b) how many peasants have been granted agricultural loan since January, 1953?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as it is received.

TEMPORARY POSTS

***1699. Shrimati Renu Chakravartty:**

(a) Will the Minister of Finance be pleased to state whether it is a fact that Government passed orders on the 13th January, 1951 to the effect that all temporary posts of more than 3 years' duration on the 1st January, 1951 and 75 per cent. of the posts of more than 2 years' and less than 3 years' duration on the same date, in the Posts and Telegraphs Department, should be made permanent?

(b) If so, have similar orders been passed concerning the temporary posts in other departments of the Government of India?

The Deputy Minister of Finance (Shri A. C. Guha): (a) Yes, these orders apply to posts which would have been made permanent in the normal course.

(b) Yes, substantially similar orders exist in other Departments except in the case of Class IV posts.

APPLICATIONS UNDER THE INDIAN COMPANIES ACT

***1702. Shri M. L. Dwivedi:** Will the Minister of Finance be pleased to refer to the replies to Unstarred Questions Nos. 346 and 347 asked on the 2nd March 1953, regarding applications under the Indian Companies Act and commission under section 289 (B) of the Indian Companies Act respectively and state:

(a) whether any of the Members of the Advisory Commission appointed under section 289(B) of the Indian Companies Act is directly or indirectly interested in any company to which the Act is applicable;

(b) if so, whether any such company has applied to the Central Government for permission under sections 86J, 87AA, clause (c) of Section 87B, 87BB or 87CC;

(c) if the answer to part (b) above be in the affirmative, what the names

of such companies are and the Members, if any, who have got interest in such of the companies;

(d) whether or not the permission asked for has been granted; and

(e) whether it is a fact that one of such Members of the Commission is likely to get increased salary or allowance as Director of the Company to which permission is granted or is likely to be granted?

The Deputy Minister of Finance (Shri A. C. Guha): (a) and (b). Yes. Sir.

(c) M/s Spencer & Co. Ltd. in which the Chairman of the Advisory Commission, Shri C. H. Bhabha, is interested as a Director.

(d) The proposals of the company have been rejected.

(e) Does not arise.

SUPPLY OF PADDY AND RICE BY TRIPURA GOVERNMENT TO ASSAM

***1706. Shri Dasaratha Deb:** (a) Will the Minister of States be pleased to state whether it is a fact that the Tripura Government have decided to supply paddy and rice to Assam Government this year?

(b) If so, on the basis of which facts regarding food position have Tripura Government come to that conclusion?

(c) What is the total production of foodgrains this year and what is the amount of annual requirement for consumption by the people of Tripura?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes. An offer to contribute 1,000 tons of rice to the Central Pool for supply to Assam or West Bengal was made.

(b) On the basis of actual offtake during the last three years and in view of the accumulated stock of about 5,000 tons of rice and 500 tons of wheat.

	Maunds.
(c) Total estimated production of rice ...	33,64,000
Total estimated annual consumption of rice ...	31,57,000

BACKWARDNESS OF SAURASHTRA

***1713. Shri G. D. Soman:** Will the Minister of States be pleased to state:

(a) whether on the occasion of his recent visit to Saurashtra he gave an assurance that an Enquiry Committee would be set up shortly to enquire into the backwardness of Saurashtra and to suggest remedial measures as per Financial Integration Agreement; and

(b) if so, whether the scope of the enquiry will be extended to the other Part B States, such as Rajasthan, Pepsu and Madhya Bharat with whom similar Financial Integration Agreements exist?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). Government have decided to appoint a Committee under the Chairmanship of Shri N. V. Gadgil, M. P. for the purpose.

EXPENDITURE ON SCHEMES UNDER FIVE YEAR PLAN

***1717. Shri N. B. Chowdhury:** Will the Minister of Finance be pleased to state:

(a) what amount out of the total amount to be spent during the Five Year Plan period has been spent up to the 31st March, 1953; and

(b) how much of this expenditure has been provided by the Centre, how much by the States, how much by foreign loan and how much by deficit financing or loans raised inside the country?

The Deputy Minister of Finance (Shri A. C. Guha): (a) and (b) Complete information is not yet available in regard to both parts of the question, but will be given in the review of the Plan which will shortly be placed on the Table of the House.

VISIT OF COMM. G.R.M. DE MEL, CHIEF OF STAFF ROYAL CEYLON NAVY

***1719. Shrimati Tarkeshwari Sinha:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Comm. G.R.M. De Mel, Chief of Staff, Royal Ceylon Navy met the C-in-C of the Indian Navy;

(b) if so, whether he came on the invitation of the Government of India; and

(c) whether he visited different dock-yards and training centres?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) No, Sir.

(c) Yes—Commander De Mel visited the following establishments in Bombay and Lonavala:—

(i) I.N. Barracks.

(ii) Shipwright Training School.

(iii) Naval Dockyard.

(iv) Regulating School.

(v) I. N. S. "SHIVAJI".

SMUGGLING OF CONTRABAND GOODS

***1720. Shri L. J. Singh:** Will the Minister of Finance be pleased to state:

(a) the number of cases of smuggling in cattle and opium from the Indian side across the Indo-Burma border in 1952-53;

(b) how many check points there are across the border areas and where they are located;

(c) whether such smuggling is on the increase or on the decrease as compared to 1951-52; and

(d) the measures taken by Government to check such smuggling?

The Deputy Minister of Finance (Shri A. C. Guha): (a) It is possible to state only the number of cases detected in the act of smuggling; no case of smuggling of cattle and opium from India to Burma across the land frontier was detected during 1952-53.

(b) There are seven 'check points' in all as follows: Land Customs stations at:

(1) Moreh in Manipur.

(2) Hellgate in North East Frontier Agency.

Customs Preventive Outposts at:

(3) Imphal.

(4) Churachandpur.

(5) Sugnu.

(6) Tengnaupal in Indo-Manipur.

(7) Ledo at the Tirup Frontier.

(c) Judging from the number of cases detected in 1951-52 and 1952-53 it is surmised that smuggling has decreased.

(d) Customs Preventive staff patrol the bordering areas lying between the Preventive outposts mentioned in part (b) above. They have been provided with a jeep and a Land Rover for the purpose. Armed patrols also move about in this area.

UNIFORM SCALES OF FEES IN SCHOOLS AND COLLEGES

***1721. Shri S. C. Samanta:** Will the Minister of Education be pleased to state: